## Information note to the Press (Press Release No.20/2018)

For Immediate Release

## **Telecom Regulatory Authority of India**

TRAI releases Consultation Paper on "Method of allocation of spectrum for Public Mobile Radio Trunking Service (PMRTS), including auction, as a transparent mechanism"

New Delhi, 8<sup>th</sup> February, 2018– The Telecom Regulatory Authority of India (TRAI) has today released a Consultation Paper on "Method of allocation of spectrum for Public Mobile Radio Trunking Service (PMRTS), including auction, as a transparent mechanism".

2. Public Mobile Radio Trunking (PMRT) service is a niche service having wide-spread application in sectors such as Public Safety, Manufacturing, Oil & Gas, Mining, Construction, Courier, Emergency Services (for logistics and fighting natural calamities), Utilities (like Municipal services, electricity, water etc.), Transportation (Road, Airports, Harbors), Energy & Communication (for efficient service & maintenance), and service industry. In the past, as an alternative, PMRT services have been often used for communications by agencies involved in protection of life and property, disaster relief and emergency responses.

3. TRAI received а reference form the Department of Telecommunications (DoT) vide its letter dated 13th July, 2017. Through the reference, DoT has requested TRAI to provide its recommendations on 'method of allocation of spectrum for Public Mobile Radio Trunking Service (PMRTS) including auction, as a transparent mechanism' with applicable reserve price, and other associated conditions for auction of spectrum for PMRT services under the terms of clause 11 (1) (a) of TRAI Act, 1997 (as amended). The Authority has decided to issue the Consultation Paper (CP) keeping all the options of allocation of spectrum open for consultation of the stakeholders. The Consultation Paper has been placed on TRAI's website www.trai.gov.in.

4. The Consultation Paper, apart from the aspects of methodology of allocation of spectrum has also elaborated on the issues viz. duration of license, assignment of spectrum (throughout the license area or city wise), preferable frequency bands for PMRT services, block size, reserve price, spectrum cap etc. The practices adopted in few countries have also been discussed.

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5. Written comments/inputs on the issues raised in the Consultation Paper are invited from the stakeholders by 22<sup>nd</sup> March, 2018 and counter-comments by 5<sup>th</sup> April, 2018.

6. The comments and counter-comments may be sent, preferably in electronic form at advmn@trai.gov.in. For any clarification/ information Shri S. T. Abbas, Advisor (Network Spectrum & Licensing), TRAI may be contacted at Telephone Number +91-11-23210481.

(U. K. Srivastava) Secretary (I/C), TRAI